

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 37
CP No. (IB)-297/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Mrs. Saroj Gupta

...Financial Creditor

Versus

M/s Aastha Buildhome Developers Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

The learned counsel appearing for the Petitioner shall check and ensure the availability of all the pleadings in the CP and pending CAs with both the Registries, of Chandigarh as well as Jaipur, in soft and physical copies. List the matter on 06.05.2021.

Sd-

(Raghu Nayyar)
Technical Member

Sd-

(Ajay Kumar Vatsavayi)
Judicial Member

March 16, 2021
H.A